

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O.A. No: 19 of 2021 (EZ)

Ravi Sankar Mandal

Applicant

Vs.

Union of India & Ors.

Respondents

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1.	Supplementary Affidavit on behalf of Respondent No. 5, in continuance of the counter affidavit dated 19/08/2021.	



Authorised under Notaries Act 1952
& Notaries Rules 1958 by Govt. of
Jharkhand, Ranchi (India)

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Supplementary Affidavit on behalf of Respondent No. 5, Jharkhand State Pollution Control Board in continuance of the counter affidavit dated 19/08/2021.

I Yatindra Kumar Das, son of Late K.K.Das presently posted as Member Secretary, Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi, and am duly authorized and here by solemnly state and affirm as follows :-

1. That at present, I am working and posted as Member Secretary, Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.

22 SEP 2021
1112
Ref No.....Date.....



2. That the instant supplementary counter affidavit is being filed in continuance of the earlier counter affidavit dated 19/08/2021.

3. That it is humbly stated that the issue of expansion and related issues of Dumka Goods Shed is being examined currently by the Jharkhand State Pollution Control Board and the status report pertaining to the same would be filed before this Hon'ble Tribunal in six weeks.

4. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

22 SEP 2021
11/2
Ref No.....Date.....

Manoj Kumar

DEPONENT
Manoj Kumar
Adv.
22/9/2021
Signature Attested and
Identification of Lawyer

VERIFICATION:

Verified at Ranchi on this the day ofSeptember, 2021 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.



Mahto
22/9/21
NOTARY PUBLIC, RANCHI

Manoj Kumar

DEPONENT
Jalpy
Manoj Kumar
Advocate
22/9/2021
EN No 843/07
Signature Attested and
Identification of Lawyer